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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.146/230/HDB/2017
NAME OF THE COMPANY	Euroflex Transmissions (India) Pvt Ltd
NAME OF THE TRANSFEROR	Edecap Securities Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju in V.S. Raju	Advocate	Vbraju1@gmail.com 9849120947	als

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Haseemath Dr. A.S. Ravi Parada K.V. Raman	counsel respondent	986610008 99610612	Handwritten signature

Heard Shri V.B. Raju, learned Counsel for the Applicant

Orders reserved.

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Member (J)

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